

### **Plans, Documents and Computer Systems Records**

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy and endorsed hereon, that the insurance by this Policy extends to cover loss of data, data media and records including plans & documents as well as its regeneration, up to a limit as specified in the Schedule subject to following.

1. The loss of data, data media and records having been caused by damage covered under Material Damage Section (All risk or Machinery Breakdown) of the policy.
2. Data / software backup being kept in fireproof safe.
3. The following special exclusions will apply:
  - a. Loss or damage for which the Repair Company or Maintenance Company is contractually liable.
  - b. Any cost for standard adjustment, rectifying functional failures and maintenance of Insured object unless necessary in connection with the repair of an Insured loss.
  - c. Normal wear and tear of media
  - d. Erroneous programming, perforating, loading or printing.
  - e. Consequential loss of any kind

The indemnity provided herein shall be subject to the limit of indemnity as specified in The Schedule.